

BUSINESS ADVISORY COMMITTEE

TWENTY-FIRST REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 27th November, 1963.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each item:

- (1) The Drugs and Magic Remedies (Objectionable Advertisements) Amendment Bill, 1963, as passed by Rajya Sabha. (Consideration and passing) 2 hours
- (2) The Unit Trust of India Bill, 1963 (Consideration and passing) 4 hours
- (3) The Companies (Amendment) Bill, 1963 (For reference to Select Committee) 4 hours
- (4) The Gold (Control) Bill, 1963 (For reference to Joint Committee) 5 hours
- (5) The Banking Laws (Miscellaneous Provisions) Bill, 1963. (Consideration and passing) 5 hours
- (6) The Central Boards of Revenue Bill, 1963. (Consideration and passing) 1 hour
- (7) The Delhi (Delegation of Powers) Bill, 1963. (Consideration and passing) 1 hour
- (8) Discussion on the Mid-term Appraisal of the Third Five Year Plan. 15 hours
- (9) Discussion on the Report of the University Grants Commission for the year 1961-62. 5 hours

NEW DELHI,
November 27, 1963
Agrahayana 6, 1885 (Saka).

Hukam Singh
(HUKAM SINGH)
Chairman,
Business Advisory Committee.